

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH
HYDERABAD**

**OA./20/88/2016
Dated:20/02/2019**

BETWEEN:

B. Suresh,
S/o. Late B. Chandrasekaraiah,
Aged about 38 years,
Occ: Unemployee,
R/o. H.No.25/II/281, New Military Colony,
A.K. Nagar, Nellore, Andhra Pradesh.

..... Applicant

AND

1. The Union of India rep. by its under
Secretary, Minister of Mines,
Indian Bureau of Mines,
New Delhi.
2. The Controller of General,
Indian Bureau of Mines,
Indira Bhavan, Civil Lines,
Nagpur, Maharashtra, PIN- 440 102.
3. The Regional Controller of Mines,
Indian Bureau of Mines,
C.G.O. Towers, VI Floor,
Flat No.603, Kavadi Guda,
Hyderabad – 080.
4. The Assistant Mining Geologist &
Officer-in-charge,
Indian Bureau of Mines, Nellore,
SPSR Nellore District, A.P.

..... Respondents

Counsel for the Applicant : Mr. K. Sudhakar Reddy, Advocate
Counsel for the Respondents : Mrs. K. Rajitha, Sr. CGSC

CORAM

Hon'ble Mr. B.V. Sudhakar, Admn. Member

ORAL ORDER
{Per Hon'ble Mr. B.V. Sudhakar, Admn. Member}

Learned counsel for the applicant informed that the applicant is not pressing the OA. Accordingly, the OA is closed as not pressed. No order as to costs.

(B.V.SUDHAKAR)
ADMN. MEMBER

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